

No.K-11017/03/2019-US.1
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 05th March, 2019.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Sarasa Venkatanarayana Bhatti, Judge of the Andhra Pradesh High Court, as a Judge of the Kerala High Court and to direct him to assume charge of his office in the Kerala High Court on or before 19th March, 2019.

mkp
5/3/2019

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi-110002.

No. K. 11017/03/2019-US.I

Dated 05.03.2019

Copy to:-

- 1 Shri Justice Sarasa Venkatanarayana Bhatti, Judge, Andhra Pradesh High Court, Amaravati.
- 2 The Secretary to the Governor of Andhra Pradesh, Amaravati.
- 3 The Secretary to the Chief Minister of Andhra Pradesh, Amaravati.
- 4 The Secretary to the Acting Chief Justice Andhra Pradesh High Court, Amaravati.
- 5 The Chief Secretary, Government of Andhra Pradesh, Amaravati.
- 6 The Registrar General, Andhra Pradesh High Court, Amaravati.
- 7 The Accountant General, Andhra Pradesh, Amaravati.
- 8 The Secretary to the Governor of Kerala, Thiruvananthapuram.
- 9 The Secretary to the Chief Minister, Kerala, Thiruvananthapuram.
- 10 The Secretary to Chief Justice, Kerala High Court, Kochi.
- 11 The Chief Secretary, Government of Kerala, Thiruvananthapuram.
- 12 The Registrar General, Kerala High Court, Kochi.
- 13 The Accountant General, Kerala, Thiruvananthapuram.
- 14 The President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
- 18 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

A. N. Saxena
(A.N. Saxena)

Deputy Secretary to the Government of India

Tel: 23072149